

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1568(KB)2019
IA(I.B.C)/831(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ONEMAX YARN MERCHANTS PRIVATE LIMITED VS NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Duity Ghai, Adv.] For the Applicant in IA(I.B.C)/831(KB)2024

Mr. Parikshit Poddar, Adv.] For the Liquidator

Ms. Madhuja Barman, Adv.]

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/831(KB)2024:**
 - a. Registry is directed to issue notice to the Respondent, Nandlal Kamal Kishore Vyapaar Limited, 1/427, Gariahat Road (South), 4th Floor, Kolkata- 700068 by way of speed post and by e-mail and place the tracking information on record.
 - b. Respondent is directed to file reply affidavit within a period of two weeks.
 - c. Let copy of the reply affidavit be served upon the Liquidator to file objection, if any, within a period of two weeks.
 - d. List this matter for consideration on **16th May, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**